

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CP 122/2000 in
OA 420/2000

New Delhi this the 31st day of May, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J).

Hon'ble Shri H.O. Gupta, Member (A)

(21)

1. Ram Kumar
S/O Sh. Sant Ram,
R/O Block-G, H.No. 202,
Dakshinpuri, New Delhi.

2. Duli Chand
S/O Sh. Mathura Prasad
R/O Phase I, H.No. A/7, Mayapuri,
New Delhi.

3. Hans Raj S/O Sh. Suraja Ram,
R/O H.No. F-173, Katwaria Sarai,
New Delhi.

4. Ram Uddesha S/O Sh. Ram Dhawan,
R/O RZ 12 A/230, Block-J,
West Sagarpur, New Delhi.

5. Mukti Nath S/O Sh. Bhawna Dutta,
R/O W/22/022, Railway Colony,
F-Block, Maya Puri, New Delhi.

6. Bhushan Singh S/O Puran Singh
R/O H.No. C/358, Aman Bihar,
Sultanpuri, New Delhi.

7. Jugal Kishore,
S/O Sh. Ram Kisun,
R/O Vill. Sultanpuri, Mehrauli,
New Delhi-30.

8. Suresh Chand S/O Sh. Govind Singh
R/O Vill. Sultanpuri, Mehrauli,
New Delhi-30.

9. Laxman Pal S/O Sh. Ram Chander
R/O G-Block, W-28/104, Mangol Puri,
New Delhi.

Applicants

(By Advocate Shri U. Srivastava)

Versus

1. Sh. A. K. Singh,
Commandant General/Director General
Home Guards & Civil Defence, CTI
Buildings, Raja Garden,
New Delhi.

2. Shri L. S. Sandhu,
Commandant,
Delhi Home Guards, CTI
Buildings, Raja Garden,
New Delhi.

Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

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After hearing Shri U. Srivastava, learned counsel for some time, he submits that there is no need to serve dasti notice issued on 8.3.2000. He further states that he has not served the same on the respondents.

25. In the above circumstances, CP 122/2000 is rejected.

(H.O. Gupta)
Member (A)

Lakshmi Swaminathan
Member (J)

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